

With these words, I support this Bill.

17.00 hrs

PAPERS LAID ON THE TABLE—
Contd.

[English]

Report of inquiry into events and
circumstances leading to arrange-
ments entered into with Fairfax
Group Inc.

THE MINISTER OF STATE IN
THE DEPARTMENT OF EXPEN-
DITURE IN THE MINISTRY OF
FINANCE (SHRI B. K. GADHVI) :
Sir I beg to lay on the Table a copy of
the Report (Hindi and English versions)
of inquiry into events and circumstances
leading to the arrangements entered into
with Fairfax Group Inc. together with
Memorandum of action taken thereon,
under sub-section (4) of section 3 of the
Commissions of Inquiry Act, 1952.
[Placed in library. See No LT 5249/87.]

17.00 hrs.

[English]

MESSAGE FROM RAJYA SABHA
— Contd—

SECRETARY-GENERAL : Sir, I
have to report the following message
received from the Secretary-General of
Rajya Sabha :—

“In accordance with the provi-
sions of rule 111 of the Rules of
Procedure and Conduct of Busi-
ness in the Rajya Sabha, I am
directed to enclose a copy of the
Administrative Tribunals (Amend-
ment) Bill, 1987, which has been
passed by the Rajya Sabha at its
sitting held on the 9th December,
1987.”

ADMINISTRATIVE TRIBUNALS
(AMENDMENT) Bill

SECRETARY GENERAL : Sir, I lay
on the Table the Administrative Tribunals
(Amendment) Bill, 1987, as passed by
Rajya Sabha.

PAPERS LAID ON THE TABLE —
Contd.

[English]

Report of Inquiry into events and
circumstances leading to arrange-
ments entered into with Fairfae
Group Inc.

SHRI DINESH GOSWAMI :
(Guwahati) where are the copies ? We
should get copies of it.

(Interruptions)

[Translation]

SHRI RAJ KUMAR RAI (Ghosi) :
Mr. Chairman, Sir, how has it appeared
in the Press ? It is being laid on the Table
of the House today, then how has it
appeared in the Presss already ?

(Interruptions)

[English]

PROF. MADHU DANDAVATE
(Rajpur) : Let there be discussion under
Rule 193

THE MINISTER OF STATE IN THE
DEPARTMENT OF EXPENDITURE
IN THE MINISTRY OF FINANCE
(SHRI B K. GADHVI) : Library has got
one copy.

SHRI V. KISHORE CHANDRA S.
DEO : At least you give one copy each
to a political party. You cannot expect
800 Member to refer to one copy in the
library.

SHRI B.K. GADHVI : There is no
procedure to supply copies to each and
every Member.